

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 62
ANSWERED ON 02/02/2023**

Vacant positions in various Courts

62. SHRI MALLIKARJUN KHARGE:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of the number of sanctioned posts and vacancies, including Judges, Registrars, Court Masters, Court Assistants and other Court staff in the Supreme Court, High Courts and District Courts across States, State-wise;
- (b) the details of the number of sanctioned posts and vacancies of Chairpersons, Members, Registrars, etc., in various quasi-judicial bodies, Commissions, etc., quasi-judicial body-wise; and
- (c) the details of measures taken by Government to expedite filling up of such vacancies across the country?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

(a) to (c): The details of the number of sanctioned strength, working strength and vacancies of judges in the Supreme Court and High Courts is at **Annexure I**. The details of sanctioned strength, working strength and vacancies in respect of Judges of the District and subordinate Courts is at **Annexure II**.

Information on the sanctioned posts and vacancies, including Registrars, Court Masters, Court Assistants and other Court staff in the Supreme Court, High Courts and District Courts across States, State-wise; and also that of the Chairpersons, Members, Registrars, etc., in various quasi-judicial bodies, Commissions, etc., quasi-judicial body-wise is not centrally maintained. Filling up of vacancies of staff except judges in the Supreme Court and High Courts is under their respective domain. In as far as District Courts are concerned; the same is under the control of respective High Courts and State Governments.

Statement showing Sanctioned strength, Working Strength and Vacancies of Judges in the Supreme Court of India and the High Courts (As on 30.01.2023)

		Sanctioned strength			Working strength			Vacancies		
A.	Supreme Court	34			27			7		
B.	High Court	Pmt.	Addl	Total	Pmt.	Addl	Total	Pmt.	Addl	Total
1	Allahabad	119	41	160	74	22	96	45	19	64
2	Andhra Pradesh	28	9	37	27	5	32	1	4	5
3	Bombay	71	23	94	38	26	64	33	-3	30
4	Calcutta	54	18	72	35	19	54	19	-1	18
5	Chhattisgarh	17	5	22	8	6	14	9	-1	8
6	Delhi	46	14	60	44	1	45	2	13	15
7	Gauhati	18	6	24	15	8	23	3	-2	1
8	Gujarat	39	13	52	26	0	26	13	13	26
9	Himachal Pradesh	13	4	17	9	0	9	4	4	8
10	J & K and Ladakh	13	4	17	10	4	14	3	0	3
11	Jharkhand	20	5	25	19	1	20	1	4	5
12	Karnataka	47	15	62	40	11	51	7	4	11
13	Kerala	35	12	47	28	9	37	7	3	10
14	Madhya Pradesh	39	14	53	31	0	31	8	14	22
15	Madras	56	19	75	42	10	52	14	9	23
16	Manipur	4	1	5	3	0	3	1	1	2
17	Meghalaya	3	1	4	3	0	3	0	1	1
18	Orissa	24	9	33	22	0	22	2	9	11
19	Patna	40	13	53	34	0	34	6	13	19
20	Punjab & Haryana	64	21	85	39	27	66	25	-6	19
21	Rajasthan	38	12	50	35	0	35	3	12	15
22	Sikkim	3	0	3	3	0	3	0	0	0
23	Telangana	32	10	42	30	2	32	2	8	10
24	Tripura	4	1	5	2	0	2	2	1	3
25	Uttarakhand	9	2	11	6	0	6	3	2	5
	Total	836	272	1108	623	151	774	213	121	334

Statement showing Sanctioned strength, Working Strength and Vacancies of Judges in the District and Subordinate Judiciary (As on 30.01.2023)

Sl. No.	States & Uts	Sanctioned Strength	Working Strength	Vacancy
1	Andaman and Nicobar	0	13	-13
2	Andhra Pradesh	607	531	76
3	Arunachal Pradesh	41	33	8
4	Assam	485	425	60
5	Bihar	2016	1349	667
6	Chandigarh	30	30	0
7	Chhattisgarh	527	437	90
8	D & N Haveli	3	2	1
9	Daman & Diu	4	4	0
10	Delhi	884	679	205
11	Goa	50	40	10
12	Gujarat	1582	1151	431
13	Haryana	772	464	308
14	Himachal Pradesh	179	163	16
15	Jammu and Kashmir	314	223	91
16	Jharkhand	694	508	186
17	Karnataka	1365	1131	234
18	Kerala	595	473	122
19	Ladakh	17	9	8
20	Lakshadweep	4	4	0
21	Madhya Pradesh	2021	1649	372
22	Maharashtra	2190	1940	250
23	Manipur	59	42	17
24	Meghalaya	99	51	48
25	Mizoram	74	41	33
26	Nagaland	34	24	10
27	Odisha	1001	767	234
28	Puducherry	28	11	17
29	Punjab	797	589	208
30	Rajasthan	1587	1256	331
31	Sikkim	30	23	7
32	Tamil Nadu	1340	1069	271
33	Telangana	560	410	150
34	Tripura	128	108	20
35	Uttar Pradesh	3647	2474	1173
36	Uttarakhand	299	269	30
37	West Bengal	1014	918	96
TOTAL		25077	19310	5767

Source: DoJ MIS